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Cr1.A.No. 124 OF 2003
ITEM No.102
(Part-Heard)

Court No.6

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.124 OF 2003

State of Maharashtra

Appellant (s)

VERSUS

Kashirao & Ors.
(With office report)

Respondent (s)

Date : 21/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. Ravindra K. Adsure,Adv.

For Respondent (s)Mr. M.R. Daga,Adv.
Mr. V.B. Palorkar,Adv.
Dr. Kailash Chand,Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. M.R. Daga, learned counsel appearing for the respondents started his arguments at 11.30 A M and concluded at 12.30 PM. Thereafter, Mr. Ravindra K. Adsure, learned counsel appearing fo r the State made his submissions for a short while.
Hearing councluded. Judgment reserved.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master

LIST OF BOOKS REFERRED

12002 (20 SCC 481

2.2002 (3) SCC 327